

Item No. 9

OA 738/91

Present: None for the applicant

Shri B.S. Oberoi, Proxy counsel for
Shri Shyam Moorjani, Counsel for the
respondents.

None is present today on behalf of the applicant, though it is 11.15 a.m. A perusal of the previous orders show that none had appeared on behalf of the applicant on 5.6.91; 5.7.1991; 17.7.1991; 21.8.1991; 25.9.1991 and 31.10.1991. It seems that the applicant ~~seems to have~~ ^{has} lost interest in pursuing the OA. The OA is accordingly dismissed in default.

Abhay
(I.K. Rasgotra)

Member (A)

11.12.1991

Aben
(T.S. Oberoi)

Member (J)

11.12.1991

/SSM/